



List of Latest updates on SCC OnLine® Web Edition.

May 13

2025

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- Allahabad High Court
- Andhra Pradesh High Court
- Bombay High Court
- Chhattisgarh High Court
- Delhi High Court
- Gauhati High Court
- Himachal Pradesh High Court
- Jharkhand High Court
- Karnataka High Court
- Kerala High Court
- Madras High Court
- Orissa High Court
- Rajasthan High Court
- Telangana High Court
- Uttaranchal High Court

Articles

- NIRMA University Law Journal

Tribunals

- Customs Excise and Service Tax Appellate Tribunal
- Income Tax Appellate Tribunal
- National Company Law Tribunal
- National Company Law Appellate Tribunal

Statutory

- Central Act
- Central Rules/Regulations
- Central Notification
- State Act
- State Rules

Supreme Court [24]

- Andhaimuli Baheer v. State*, (Bela M. Trivedi and Prasanna B. Varale, JJ.), [2025 SCC OnLine SC 1060](#)
- C.T. Kochouseph v. State of Kerala*, (**Sanjiv Khanna**, C.J. and Sanjay Kumar and R. Mahadevan, JJ.), [2025 SCC OnLine SC 1073](#)
- Dashrath v. State of Maharashtra*, (**Dipankar Datta** and Manmohan, JJ.), [2025 SCC OnLine SC 1054](#)
- Disha Kapoor v. State of U.P.*, (Sudhanshu Dhulia and **K. Vinod Chandran**, JJ.), [2025 SCC OnLine SC 1070](#)
- Gauhati High Court Bar Assn. v. State of Assam*, (Manoj Misra and Aravind Kumar, JJ.), [2023 SCC OnLine SC 2385](#)
- Gopal Govind Lakade v. State of Maharashtra*, (B.V. Nagarathna and Satish Chandra Sharma, JJ.), [2025 SCC OnLine SC 1059](#)
- M. Seetharama v. Future General India Insurance Co. Ltd.*, (Sudhanshu Dhulia and **K. Vinod Chandran**, JJ.), [2025 SCC OnLine SC 1071](#)
- Mahendra Magruram Gupta v. Rajdai Shaw*, (P.S. Narasimha and Joymalya Bagchi, JJ.), [2025 SCC OnLine SC 1068](#)
- Mahnoor Fatima Imran v. Visweswara Infrastructure (P) Ltd.*, (Sudhanshu Dhulia and **K. Vinod Chandran**, JJ.), [2025 SCC OnLine SC 1062](#)
- Muruganandam v. Muniyandi*, (P.S. Narasimha and Joymalya Bagchi, JJ.), [2025 SCC OnLine SC 1067](#)
- Nadeem Ahmad v. State of U.P.*, (B.V. Nagarathna and Satish Chandra Sharma, JJ.), [2025 SCC OnLine SC 1065](#)
- Paritala Sudhakar v. State of Telangana*, (Sudhanshu Dhulia and **Ahsanuddin Amanullah**, JJ.), [2025 SCC OnLine SC 1072](#)
- Rajumon T.M. v. Union of India*, (Abhay S. Oka and **N. Kotiswar Singh**, JJ.), [2025 SCC OnLine SC 1064](#)
- Ravish Singh Rana v. State of Uttarakhand*, (Sanjay Karol and Manoj Misra, JJ.), [2025 SCC OnLine SC 1055](#)
- Renuka Prasad v. State*, (Sudhanshu Dhulia and **K. Vinod Chandran**, JJ.), [2025 SCC OnLine SC 1074](#)
- Rohan v. State of Gujarat*, (Sudhanshu Dhulia and K. Vinod Chandran, JJ.), [2025 SCC OnLine SC 1056](#)
- Sarla Gupta v. Enforcement Directorate*, (**Abhay S. Oka**, Ahsanuddin Amanullah and Augustine George Masih, JJ.), [2025 SCC OnLine SC 1063](#)
- State of Chhattisgarh v. Rakesh Kumar Ratre*, (Bela M. Trivedi and Prasanna B. Varale, JJ.), [2025 SCC OnLine SC 1061](#)
- State of U.P. v. Gaurav Kumar*, (**P.S. Narasimha** and Manoj Misra, JJ.), [2025 SCC OnLine SC 1069](#)
- Suresh Kumar Agarwal v. Haldia Steels Ltd.*, (Vikram Nath and **Sandeep Mehta**, JJ.), [2025 SCC OnLine SC 1053](#)
- Umashankar Yadav v. State of U.P.*, (P.S. Narasimha and **Joymalya Bagchi**, JJ.), [2025 SCC OnLine SC 1066](#)

Vijay Kumar Padalia v. State of Uttarakhand, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 1058](#)

Vishal Tiwari v. Union of India, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 1057](#)

Wikimedia Foundation v. ANI Media (P) Ltd., (Abhay S. Oka and **Ujjal Bhuyan**, JJ.), [2025 SCC OnLine SC 1075](#)

Allahabad High Court [33]

Adil Shamsi v. State of U.P., (**Chandra Dhari Singh**, J.), [2025 SCC OnLine All 2793](#)

Ajay Singh v. State of U.P., (**Prakash Padia**, J.), [2025 SCC OnLine All 2809](#)

Anis Khan v. State of U.P., (**Saurabh Srivastava**, J.), [2024 SCC OnLine All 8637](#)

Anita v. State of U.P., (**Saurabh Shyam Shamshery**, J.), [2025 SCC OnLine All 2802](#)

Awdhesh v. State of U.P., (**Brij Raj Singh**, J.), [2022 SCC OnLine All 2636](#)

Babita v. State of U.P., (**Saurabh Srivastava**, J.), [2024 SCC OnLine All 8639](#)

Bajrangi Singh v. D.D.C. Admin., (**Saurabh Lavania**, J.), [2025 SCC OnLine All 2807](#)

Bhagat Singh v. State of U.P., (**Karunesh Singh Pawar**, J.), [2022 SCC OnLine All 2637](#)

Bhola Ram v. State of U.P., (**Donadi Ramesh**, J.), [2025 SCC OnLine All 2801](#)

Dhananjay Nishad v. State of U.P., (**Ram Manohar Narayan Mishra**, J.), [2024 SCC OnLine All 8631](#)

Dhanesara Devi v. State of U.P., (**Saurabh Shyam Shamshery**, J.), [2025 SCC OnLine All 2804](#)

Gaurav Krishnani v. State of U.P., (**Pankaj Bhatia**, J.), [2025 SCC OnLine All 2800](#)

Hargovind Pal v. State of U.P., (**Prakash Padia**, J.), [2025 SCC OnLine All 2811](#)

Imran Khan v. State of U.P., (**Arun Kumar Singh Deshwal**, J.), [2025 SCC OnLine All 2791](#)

Jaibunnisha v. State of U.P., (Manoj Kumar Gupta and Anish Kumar Gupta, JJ.), [2025 SCC OnLine All 2810](#)

Jila Jeet Chaurasia v. State of U.P., (**Vikram D. Chauhan**, J.), [2025 SCC OnLine All 2805](#)

Kalpna Devi v. State of U.P., (**Manjive Shukla**, J.), [2024 SCC OnLine All 8632](#)

Kamlesh Chauhan v. State of U.P., (**Chandra Dhari Singh**, J.), [2025 SCC OnLine All 2792](#)

Kiran Srivastava v. State of U.P., (**Samit Gopal**, J.), [2025 SCC OnLine All 2794](#)

Laxman Swaroop Viyogi v. State of U.P., (**Saurabh Shyam Shamshery**, J.), [2025 SCC OnLine All 2803](#)

Laxmi v. State of U.P., (**Ram Manohar Narayan Mishra**, J.), [2024 SCC OnLine All 8633](#)

Laxmi v. State of U.P., (**Samit Gopal**, J.), [2025 SCC OnLine All 2796](#)

Raj Kumar v. State of U.P., (**Prakash Padia**, J.), [2025 SCC OnLine All 2808](#)

Ram Asre Verma v. State of U.P., (**Deepak Verma**, J.), [2025 SCC OnLine All 2790](#)

Ram Dulare v. Ram Prakash, (**Kshitij Shailendra**, J.), [2024 SCC OnLine All 8635](#)

Sabeer Ahmad v. Union of India, (**Kshitij Shailendra**, J.), [2024 SCC OnLine All 8636](#)

Santosh Kumar Mishra v. State of U.P., (**Ram Manohar Narayan Mishra**, J.), [2024 SCC OnLine All 8634](#)

Satendra v. State of U.P., (**Samit Gopal**, J.), [2025 SCC OnLine All 2795](#)

Shiv v. State of U.P., (**Vikram D. Chauhan**, J.), [2025 SCC OnLine All 2806](#)

Soni v. State of U.P., (Arvind Singh Sangwan and Mohd. Azhar Husain Idrisi, JJ.), 2024 SCC OnLine All 8638

Suraj v. State of U.P., (Siddharth, J.), 2025 SCC OnLine All 2797

Udai Pratap Singh v. State of U.P., (Siddharth, J.), 2025 SCC OnLine All 2798

Vikas v. State of U.P., (Subhash Vidyarthi, J.), 2025 SCC OnLine All 2799

Andhra Pradesh High Court [60]

Abdul Rasool v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1732

Aluvuta Subba Rangaiah Setty v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1728

Amarani Lokesh v. State of A.P., (Dr Y. Lakshmana Rao, J.), 2025 SCC OnLine AP 1716

Anduluri Ananda Rao v. Malleti Projects OPC (P) Ltd., (Subba Reddy Satti, J.), 2025 SCC OnLine AP 1693

Angadi Sai Chandu v. State of A.P., (T. Mallikarjuna Rao, J.), 2025 SCC OnLine AP 1717

Ayala Thavitidu v. Angirekula Venkata Prasad, (B.S Bhanumathi, J.), 2022 SCC OnLine AP 3578

B. Gangi Reddy v. State of A.P., (Nyapathy Vijay, J.), 2025 SCC OnLine AP 1742

B. Gangi Reddy v. State of A.P., (Nyapathy Vijay, J.), 2025 SCC OnLine AP 1743

B. Gangi Reddy v. State of A.P., (Nyapathy Vijay, J.), 2025 SCC OnLine AP 1744

Badari Tara Chand v. State of A.P., (Challa Gunaranjan, J.), 2025 SCC OnLine AP 1731

Bairarapu Madhu v. State of A.P., (Dr Y. Lakshmana Rao, J.), 2025 SCC OnLine AP 1713

Baki Durgappala Reddy v. State of A.P., (Gannamaneni Ramakrishna Prasad, J.), 2025 SCC OnLine AP 1749

Dande Srinivasarao v. State of A.P., (T. Mallikarjuna Rao, J.), 2025 SCC OnLine AP 1719

Doma Shivashankar Reddy v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1701

Gimpex Ltd. v. CTO, (R. Raghunandan Rao and Dr K. Manmadha Rao, JJ.), 2025 SCC OnLine AP 1750

Gudapaty Rajesh Dinakar v. State of A.P., (Challa Gunaranjan, J.), 2025 SCC OnLine AP 1725

Kalluri Anjaneyulu v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1703

Kamboji Venkatesh v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1700

Kareedu Naga Malleswari v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1707

Karlapudi Sri Hari v. State of A.P., (Venkateswarlu Nimmagadda, J.), 2025 SCC OnLine AP 1723

Karlapudi Sri Hari v. State of A.P., (Venkateswarlu Nimmagadda, J.), 2025 SCC OnLine AP 1724

Karuchola Venkateswara Rao v. State of A.P., (Dr Y. Lakshmana Rao, J.), 2025 SCC OnLine AP 1720

Karuchola Venkateswara Rao v. State of A.P., (Y. Lakshmana Rao, J.), 2025 SCC OnLine AP 1718

Koppaka Nageswara Rao v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1698

Koppaka Nageswara Rao v. State of A.P., (Harinath N., J.), 2025 SCC OnLine AP 1699

Kosuri Padmavathi v. Kottana Rambabu, (Harinath N., J.), 2025 SCC OnLine AP 1705

Kristam Srinivasulu v. State of A.P., (Gannamaneni Ramakrishna Prasad, J.), 2025 SCC OnLine AP 1751

Kurella Rama Swamy v. State of A.P., (T.C.D. Sekhar, J.), 2025 SCC OnLine AP 1746

M. Adinarayana v. State-ACB, (**K. Sreenivasa Reddy**, J.), [2025 SCC OnLine AP 1697](#)
M. Sreedevi v. State of A.P., (**Gannamaneni Ramakrishna Prasad**, J.), [2025 SCC OnLine AP 1739](#)
M.B. Raja Sekhar v. J. Sudhakar Chowdary, (**Sumathi Jagadam**, J.), [2025 SCC OnLine AP 1694](#)
Malaka Amarnath Reddy v. State of A.P., (**Harinath N.**, J.), [2025 SCC OnLine AP 1702](#)
Malaraju Sreenivasulu v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), [2025 SCC OnLine AP 1712](#)
Mandelli Sreenu Babu v. State of A.P., (**Kiranmayee Mandava**, J.), [2025 SCC OnLine AP 1726](#)
N. Govinda Swamy v. State of A.P., (**Dhiraj Singh Thakur and Ravi Cheemalapati**, JJ.), [2025 SCC OnLine AP 1721](#)
Nagendra Prasad v. State of A.P., (**Harinath N.**, J.), [2025 SCC OnLine AP 1734](#)
Nakkaraju Satish v. State of A.P., (**Harinath N.**, J.), [2025 SCC OnLine AP 1704](#)
Nandyala Chinna Ramanna v. State of A.P., (**Gannamaneni Ramakrishna Prasad**, J.), [2025 SCC OnLine AP 1730](#)
Ommi Adi Lakshmi v. State of A.P., (**Harinath N.**, J.), [2025 SCC OnLine AP 1709](#)
Osuri Devendra Phanikar v. State of A.P., (**Harinath N.**, J.), [2025 SCC OnLine AP 1708](#)
Prammasani Sireesha v. State of A.P., (**Gannamaneni Ramakrishna Prasad**, J.), [2025 SCC OnLine AP 1733](#)
R.S. Enterprises v. Commr. of State Tax, (**R. Raghunandan Rao** and **Dr K. Manmadha Rao**, JJ.), [2025 SCC OnLine AP 1748](#)
Rajasekhar v. Kumar Vishwajeet, (**Subba Reddy Satti**, J.), [2025 SCC OnLine AP 1695](#)
Shaik Allauddin v. State of A.P., (**Harinath N.**, J.), [2025 SCC OnLine AP 1710](#)
Shaik Madar Miah v. State of A.P., (**K. Sreenivasa Reddy**, J.), [2025 SCC OnLine AP 1696](#)
Shaik Mohammed Rafi v. State of A.P., (**Nyapathy Vijay**, J.), [2025 SCC OnLine AP 1738](#)
Shaik Usman v. State of A.P., (**Harinath N.**, J.), [2025 SCC OnLine AP 1711](#)
State of A.P. v. Nutralapati Siva Rama Krishna, (**Ninala Jayasurya** and **Tarlada Rajasekhar Rao**, JJ.), [2025 SCC OnLine AP 1722](#)
T. Vinod Kumar v. State of A.P., (**Nyapathy Vijay**, J.), [2025 SCC OnLine AP 1741](#)
T.vijaya v. State of A.P., (**T.C.D. Sekhar**, J.), [2025 SCC OnLine AP 1745](#)
Thonda Pothu Raju v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), [2025 SCC OnLine AP 1715](#)
Tvsrkv Prasad v. State of A.P., (**Harinath N.**, J.), [2025 SCC OnLine AP 1706](#)
Ungarala Veerababu v. State of A.P., (**Gannamaneni Ramakrishna Prasad**, J.), [2025 SCC OnLine AP 1747](#)
United Builders v. State of A.P., (**Nyapathy Vijay**, J.), [2025 SCC OnLine AP 1740](#)
V.J. Thukaram v. State of A.P., (**Nyapathy Vijay**, J.), [2025 SCC OnLine AP 1735](#)
V.J. Thukaram v. State of A.P., (**Nyapathy Vijay**, J.), [2025 SCC OnLine AP 1736](#)
V.J. Thukaram v. State of A.P., (**Nyapathy Vijay**, J.), [2025 SCC OnLine AP 1737](#)
Vadivelu K. v. State of A.P., (**Dr Y. Lakshmana Rao**, J.), [2025 SCC OnLine AP 1714](#)
Yenuganti Nagaiah v. Kidambi Vedadried, (**Ravi Nath Tilhari** and **Maheswara Rao Kuncheam**, JJ.), [2025 SCC OnLine AP 1729](#)
Yenuganti Nagaiah v. Special Court Under A.P. Land Grabbing, (**Ravi Nath Tilhari** and **Maheswara Rao Kuncheam**, JJ.), [2025 SCC OnLine AP 1727](#)

Bombay High Court [3]

Amol Samadhan Nikam v. State of Maharashtra, (**Vibha Kankanwadi** and Sanjay A. Deshmukh, JJ.), [2025 SCC OnLine Bom 1743](#)

Gaurav Goenka v. State of Maharashtra, (**R.N. Laddha**, J.), [2025 SCC OnLine Bom 1742](#)

Kapil Satish Phalke v. Sub Divisional Officer, (**Amit Borkar**, J.), [2025 SCC OnLine Bom 1744](#)

Chhattisgarh High Court [102]

Abdul Salim v. State of Chhattisgarh, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 5073](#)

Abid Hussain v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5126](#)

Aditya Gupta v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5086](#)

Aditya Thakur v. State of Chhattisgarh, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5159](#)

Akhilesh Badge v. State of Chhattisgarh, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5160](#)

Ankit Jatav v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5081](#)

Ankur Band v. State, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 5077](#)

Ansar Ansari v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5084](#)

Ashish Kumar Sahu v. State of Chhattisgarh, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5164](#)

Ashish Pandey v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5136](#)

Ashok Gupta v. State of Chhattisgarh, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5148](#)

Ashutosh Dubey v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5083](#)

Ashutosh Dubey v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5087](#)

Azmat Khan v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5101](#)

Bajaru Das v. State of Chhattisgarh, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5146](#)

Bajrang Prasad Sharma v. State of Chhattisgarh, (**Sanjay K. Agrawal**, J.), [2025 SCC OnLine Chh 5167](#)

Balbhadra Mishra v. State of Chhattisgarh, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5156](#)

Banshi Lal Patel v. State of Chhattisgarh, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5153](#)

Birbal Yadav v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5102](#)

Bulaki Ram Nishad v. Union of India, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5112](#)

Chaneshwari Sahu v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 5072](#)

Dhanesh Nishad v. Union of India, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5113](#)

Dharmendra Kumar Gahwai (Dr.) v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5097](#)

Dharmendra Kumar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5103](#)

Durgesh Banjare v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 5141](#)

Gainduram Sahu v. State of Chhattisgarh, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 5134](#)

Ghanshyam Sen v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5085](#)

- Gulab Chand Jain v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2025 SCC OnLine Chh 5117
- Gulab Chand Jain v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2025 SCC OnLine Chh 5118
- Gulab Chand Jain v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2025 SCC OnLine Chh 5119
- Happy Ratre v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and **Arvind Kumar Verma**, J.), 2025 SCC OnLine Chh 5140
- Jeevan Patel v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2025 SCC OnLine Chh 5094
- Jhuriyarin Bai v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), 2025 SCC OnLine Chh 5137
- K.L. Francis v. Union of India*, (**Bibhu Datta Guru**, J.), 2025 SCC OnLine Chh 5158
- Kalash Ram Shriwas v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), 2025 SCC OnLine Chh 5152
- Kamla Bai v. Union of India*, (**Amitendra Kishore Prasad**, J.), 2025 SCC OnLine Chh 5116
- Kanha Ram Yadav v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2025 SCC OnLine Chh 5132
- Katwari Ram v. State of Chhattisgarh*, (**Sanjay K. Agrawal**, J.), 2025 SCC OnLine Chh 5168
- Kishan Lal Nag v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), 2025 SCC OnLine Chh 5145
- Kush v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2025 SCC OnLine Chh 5095
- Madan Lal Sahu v. Niharika Barik*, (**Bibhu Datta Guru**, J.), 2025 SCC OnLine Chh 5070
- Madan Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2025 SCC OnLine Chh 5100
- Mahesh Pawar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2025 SCC OnLine Chh 5099
- Manish Kumar Agrawal v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), 2025 SCC OnLine Chh 5110
- Manisha Gupta v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), 2025 SCC OnLine Chh 5147
- Manishankar Banik v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), 2025 SCC OnLine Chh 5082
- Manohar Jethani v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2025 SCC OnLine Chh 5121
- Mid-Day Meal Data Entry Operators Union Society v. Union of India*, (**Bibhu Datta Guru**, J.), 2025 SCC OnLine Chh 5157
- Mithun Singh Nat v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), 2025 SCC OnLine Chh 5078
- Mohanlal v. Karamchand Sundarani*, (**Amitendra Kishore Prasad**, J.), 2025 SCC OnLine Chh 5120
- Mohd. Aslam Memon v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2025 SCC OnLine Chh 5130
- Mukesh Rangari v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and **Arvind Kumar Verma**, J.), 2025 SCC OnLine Chh 5075
- Nanda Sahu v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), 2025 SCC OnLine Chh 5111
- Nandesar v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), 2025 SCC OnLine Chh 5155
- New Bethesda Yesu Masih Adivasi Sanstha v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), 2025 SCC OnLine Chh 5129
- Olib Lal v. State*, (**Narendra Kumar Vyas**, J.), 2025 SCC OnLine Chh 5104
- Patiram Sahu v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), 2025 SCC OnLine Chh 5161
- Pilaram Sahu v. Bimla Bai Sahu*, (**Narendra Kumar Vyas**, J.), 2025 SCC OnLine Chh 5079

- Pramendra Singh v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5162](#)
- Prema Bai v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 5074](#)
- Premlal v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5124](#)
- Priya Devi v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5149](#)
- Purnima Mahishwar v. Pardeshi Siddharth Komal*, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5071](#)
- Radhe v. Daya Shankar Parganiha*, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 5108](#)
- Rahul Chetiyar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 5138](#)
- Raj Kishore Jaiswal v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5128](#)
- Rajman Mandavi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 5139](#)
- Ram Lalit Patel v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5091](#)
- Ram Sushil Singh v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5125](#)
- Ramsevak Chandrakar v. State of Chhattisgarh*, (**Rajani Dubey**, J.), [2025 SCC OnLine Chh 5096](#)
- Rishi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5080](#)
- S. Kumar Verma v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5089](#)
- Sabera Sanket Rajnandgaon v. Provident Fund Commr.*, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 5106](#)
- Saddam Rahmani v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5122](#)
- Saj Kumar Ratre v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5165](#)
- Same Lal Yadav v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5154](#)
- Samsuddin Ansari v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5127](#)
- Sanat Ram v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5166](#)
- Sangeeta Badwaik v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5151](#)
- Sanjay Kanwar v. South Eastern Coal Field Ltd.*, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5131](#)
- Santaru Kashyap v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5123](#)
- Savita Dewangan v. State of Chhattisgarh*, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5114](#)
- Shatrughan Chandra v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 5142](#)
- Shatrughan Lal Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 5076](#)
- Shivangi Jangade v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5098](#)
- Shobna Shalini Pal v. State of Chhattisgarh*, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5163](#)

Somu Sahu v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5090](#)
State of Chhattisgarh v. Faleshwar Sahu, (**Sanjay S. Agrawal**, J.), [2025 SCC OnLine Chh 5069](#)
Suraj Kumar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 5143](#)
Suresh Dewangan v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5135](#)
Surjeet Singh Randhawa v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 5144](#)
Sushila Gupta v. State of Chhattisgarh, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5150](#)
Swaraj Kashyap v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5088](#)
V. Prabha Rao v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5133](#)
Vedika Agrawal v. CBSE, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5115](#)
Vijay Gupta v. Kamal Kishore Gupta, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 5107](#)
Vijay Kumar Shrivastava v. State of Chhattisgarh, (**Bibhu Datta Guru**, J.), [2025 SCC OnLine Chh 5170](#)
Vikram Singh Thakur v. State of Chhattisgarh, (**Sanjay K. Agrawal**, J.), [2025 SCC OnLine Chh 5169](#)
Vraj Infrabuild v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5109](#)
Yaman Banjare v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5093](#)
Yogesh Kumar Pathak v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 5105](#)
Yogprakash Kashyap v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 5092](#)

Delhi High Court [44]

Aaa v. State, (**Dr Swarana Kanta Sharma**, J.), [2025 SCC OnLine Del 2889](#)
Anish Gupta v. Girivar Global Solutions & Services, (**Manoj Jain**, J.), [2025 SCC OnLine Del 2884](#)
Anuj Kumar Gupta v. Arvind Kumar, (**Amit Mahajan**, J.), [2025 SCC OnLine Del 2890](#)
Attar Singh v. Nitin Shokeen, (**Tara Vitasta Ganju**, J.), [2025 SCC OnLine Del 2878](#)
Boon Rawd Brewery Co. Ltd. v. Yunnan Xiangkeng Trading Co. Ltd., (**Amit Bansal**, J.), [2025 SCC OnLine Del 2877](#)
C. Preveen v. C. Preveen, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2906](#)
Commr. of Customs v. Kunal Travel Cargo, (**Prathiba M. Singh** and Rajneesh Kumar Gupta, JJ.), [2025 SCC OnLine Del 2894](#)
Daisy Rajpal v. Pukhraj Singh, (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 2881](#)
DDA v. Naraindas R Israni, (**Manoj Kumar Ohri**, J.), [2025 SCC OnLine Del 2896](#)
Hind Tradex Ltd. v. Veekkas Haandaa, (**Manmeet Pritam Singh Arora**, J.), [2025 SCC OnLine Del 2899](#)
HPCL-Mittal Pipeline Ltd. v. Coastal Marine Construction & Engineering, (**Prateek Jalan**, J.), [2025 SCC OnLine Del 2897](#)
Indu Bhutani v. Rakesh Kapoor, (**Manoj Jain**, J.), [2025 SCC OnLine Del 2882](#)

- Kamal Kishore v. Arun Kumar Malhotra*, (**Manoj Jain**, J.), [2025 SCC OnLine Del 2883](#)
- Kartar Singh v. State (NCT of Delhi)*, (**Shalinder Kaur**, J.), [2025 SCC OnLine Del 2874](#)
- Keshav Metals v. Commr. of Delhi Goods & Services Tax*, (**Prathiba M. Singh** and Rajneesh Kumar Gupta, JJ.), [2025 SCC OnLine Del 2914](#)
- Lakshmi Murdeshwar Puri v. Saket Gokhale*, (**Purushaindra Kumar Kaurav**, J.), [2025 SCC OnLine Del 2893](#)
- Lalit Gulati v. CIT*, (**Vibhu Bakhru** and Tejas Karia, JJ.), [2025 SCC OnLine Del 2916](#)
- Lalit Sharma v. Union of India*, (**Prathiba M. Singh**, Navin Chawla and C. Hari Shankar, JJ.), [2025 SCC OnLine Del 2900](#)
- Lalit Sharma v. Union of India*, (**Prathiba M. Singh**, Navin Chawla and C. Hari Shankar, JJ.), [2025 SCC OnLine Del 2901](#)
- Maharani Bagh Coop. House Building & Welfare Society Ltd. v. Union of India*, (**Prathiba M. Singh** and Manmeet Pritam Singh Arora, JJ.), [2025 SCC OnLine Del 2903](#)
- MS Inox World Industries (P) Ltd. v. IFFCO Tokio General Insurance Co. Ltd.*, (**Sachin Datta**, J.), [2025 SCC OnLine Del 2873](#)
- Naresh Kumar Nagpal v. Mahender Nagpal*, (**Manoj Jain**, J.), [2025 SCC OnLine Del 2887](#)
- Naresh Shakya v. Ravinder Singh*, (**Manoj Jain**, J.), [2025 SCC OnLine Del 2885](#)
- Nine Rivers Capital Ltd. v. Gokul Patnaik*, (**Jasmeet Singh**, J.), [2025 SCC OnLine Del 2898](#)
- PCL STICCO (JV) v. National Highways Authority of India*, (**Vibhu Bakhru** and Tejas Karia, JJ.), [2025 SCC OnLine Del 2895](#)
- Rajiv Sarin v. Union of India*, (**Purushaindra Kumar Kaurav**, J.), [2025 SCC OnLine Del 2891](#)
- Ratnagiri Gas & Power (P) Ltd. v. CIT*, (**Vibhu Bakhru** and Tejas Karia, JJ.), [2025 SCC OnLine Del 2904](#)
- S.C. Gupta v. Union of India*, (**Devendra Kumar Upadhyaya**, C.J. and Tushar Rao Gedela, J.), [2025 SCC OnLine Del 2905](#)
- Sandeep Garg v. STO*, (**Prathiba M. Singh** and Rajneesh Kumar Gupta, JJ.), [2025 SCC OnLine Del 2915](#)
- Shiv Kumar Singh v. Union of India*, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2913](#)
- SS Enterprises v. Office of the Commr. Central Tax*, (**Prathiba M. Singh** and Rajneesh Kumar Gupta, JJ.), [2025 SCC OnLine Del 2909](#)
- Sujeet v. State (NCT of Delhi)*, (**Girish Kathpalia**, J.), [2025 SCC OnLine Del 2875](#)
- Sunita Arora v. Sadhna Batra*, (**Manoj Jain**, J.), [2025 SCC OnLine Del 2879](#)
- Surender Jindal v. Om Prakash*, (**Manoj Jain**, J.), [2025 SCC OnLine Del 2886](#)
- Taslim v. State (NCT of Delhi)*, (**Dr Swarana Kanta Sharma**, J.), [2025 SCC OnLine Del 2876](#)
- Umesh Chand Tyagi v. Union of India*, (Navin Chawla and **Shalinder Kaur**, JJ.), [2025 SCC OnLine Del 2902](#)
- Union of India v. Amba Dutt Tiwari*, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2911](#)
- Union of India v. Ashok Kumar Pandey*, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2908](#)
- Union of India v. Kalesh M.*, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2907](#)

Union of India v. Mukesh Kumar, (C. **Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2912](#)

Union of India v. Sayan Panja, (C. **Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2910](#)

Varun Hosiery v. Manik Chand, (**Manoj Jain**, J.), [2025 SCC OnLine Del 2888](#)

Vivek Yadav v. Gourav Chhokar, (**Tara Vitasta Ganju**, J.), [2025 SCC OnLine Del 2880](#)

Wipro Enterprises (P) Ltd. v. Global Care Industries, (**Amit Bansal**, J.), [2025 SCC OnLine Del 2892](#)

Gauhati High Court [78]

Aasray Foods (P) Ltd. v. State of A.P., (Parthivjyoti Saikia and **Budi Habung**, JJ.), [2025 SCC OnLine Gau 2445](#)

Abdul Matin v. State of Assam, (Achintya Malla Bujor Barua, J.), [2023 SCC OnLine Gau 5499](#)

Aleya Khatun v. State of Assam, (Devashis Baruah, J.), [2023 SCC OnLine Gau 5485](#)

Altaf Khan v. Union of India, (Devashis Baruah, J.), [2023 SCC OnLine Gau 5507](#)

Amar Kumar Sinha v. Binoy Kumar Singha, (Sanjay Kumar Medhi, J.), [2023 SCC OnLine Gau 5505](#)

Amiya Kumar Boro v. Assam Board of Revenue, (Devashis Baruah, J.), [2023 SCC OnLine Gau 5511](#)

Ani Ram Panging v. State of Assam, (**Michael Zothankhuma** and Malasri Nandi, JJ.), [2023 SCC OnLine Gau 5512](#)

Anima Chakraborty v. Dewan Amzad Ali, (Arun Dev Choudhury, J.), [2023 SCC OnLine Gau 5494](#)

Anwar Hussain v. State of Assam, (**Robin Phukan**, J.), [2025 SCC OnLine Gau 2465](#)

Arati Bhar v. Union of India, (**Kardak Ete**, J.), [2025 SCC OnLine Gau 2449](#)

Basudev Newar v. Jesmin Borah, (Devashis Baruah, J.), [2022 SCC OnLine Gau 2486](#)

Bhupendra Nath Bora v. Kamal Chandra Hazarika, (Arun Dev Choudhury, J.), [2022 SCC OnLine Gau 2482](#)

Biva Bakers v. Union of India, (**Michael Zothankhuma**, J.), [2025 SCC OnLine Gau 2456](#)

Borase Pradeep Vikram v. Union of India, (Devashis Baruah, J.), [2022 SCC OnLine Gau 2484](#)

Dalmia Cement (Bharat) Ltd. v. Union of India, (Manish Choudhury, J.), [2023 SCC OnLine Gau 5486](#)

Debajani Das v. State of Assam, (Devashis Baruah, J.), [2023 SCC OnLine Gau 5513](#)

Dharanideori v. Assam Gramin Vikash Bank, (Sanjay Kumar Medhi, J.), [2023 SCC OnLine Gau 5504](#)

Dipanjali Devi (Dr.) v. State of Assam, (**Lanusungkum Jamir**, J.), [2025 SCC OnLine Gau 2452](#)

Durgeswar Das v. State of Assam, (**Lanusungkum Jamir**, J.), [2025 SCC OnLine Gau 2462](#)

Food Corp. of India v. M. Pul Enterprise, (**Sandeep Mehta**, C.J. and Arun Dev Choudhury, J.), [2023 SCC OnLine Gau 5495](#)

Gumin Darung v. State of Arunachal Pradesh, (Susmita Phukan Khaund, J.), [2022 SCC OnLine Gau 2475](#)

Hafsa Begam v. State of Assam, (Achintya Malla Bujor Barua, J.), [2023 SCC OnLine Gau 5497](#)

Hrangkapthanga v. State of Mizoram, (Marli Vankung, J.), [2023 SCC OnLine Gau 5489](#)

Imran Ullah v. Union of India, (Michael Zothankhuma, J.), [2023 SCC OnLine Gau 5518](#)

Jaher Ali (Dr.) v. State of Assam, (**Robin Phukan**, J.), [2025 SCC OnLine Gau 2448](#)

Jayanta Nath v. State of Assam, (**N. Unni Krishnan Nair**, J.), [2025 SCC OnLine Gau 2451](#)

- Jiten Gowala v. State of Assam*, (**Sandeep Mehta**, C.J. and Susmita Phukan Khaund, J.), [2023 SCC OnLine Gau 5508](#)
- Jyotsna Rani Das Laskar v. Rabijul Haque Laskar*, (**Devashis Baruah**, J.), [2025 SCC OnLine Gau 2444](#)
- K. Zarmawii v. Sangremmawh*, (Marli Vankung, J.), [2022 SCC OnLine Gau 2477](#)
- Krishna Bharali v. State of Assam*, (Devashis Baruah, J.), [2023 SCC OnLine Gau 5493](#)
- Lalmalsawma v. State of Mizoram*, (Marli Vankung, J.), [2023 SCC OnLine Gau 5487](#)
- Lalthangliana v. State of Mizoram*, (Marli Vankung, J.), [2022 SCC OnLine Gau 2488](#)
- Magonjoy Thaosen v. State of Assam*, (**Kaushik Goswami**, J.), [2025 SCC OnLine Gau 2464](#)
- Malber Khan v. State of Assam*, (**Suman Shyam** and Parthivjyoti Saikia, JJ.), [2023 SCC OnLine Gau 5502](#)
- Mamoni Baro v. Union of India*, (Nelson Sailo, J.), [2022 SCC OnLine Gau 2473](#)
- Manomohan Baishya v. State of Assam*, (**Manish Choudhury**, J.), [2025 SCC OnLine Gau 2453](#)
- Marwaripanchayat, Nagaon (Gopal Gaushala) v. Khagorijan Anchalik Krishak Suraksha Samiti*, (**Sandeep Mehta**, C.J. and Arun Dev Choudhury, J.), [2023 SCC OnLine Gau 5509](#)
- Maznur Ali v. Jonali Das*, (Arun Dev Choudhury, J.), [2023 SCC OnLine Gau 5516](#)
- Metropolitan Transport Assn. v. State of Assam*, (**N. Unni Krishnan Nair**, J.), [2025 SCC OnLine Gau 2442](#)
- Metropolitan Transport Assn. v. State of Assam*, (**N. Unni Krishnan Nair**, J.), [2025 SCC OnLine Gau 2458](#)
- Mohd. Hussain Ali v. State of Assam*, (**Kardak Ete**, J.), [2025 SCC OnLine Gau 2460](#)
- Moinul Hoque v. State of Assam*, (**Michael Zothankhuma** and Mridul Kumar Kalita, JJ.), [2023 SCC OnLine Gau 5501](#)
- Musharraff Hussain v. State of Assam*, (**Lanusungkum Jamir**, J.), [2025 SCC OnLine Gau 2457](#)
- Nasir Uddin v. State of Assam*, (Malasrinandi, J.), [2023 SCC OnLine Gau 5500](#)
- Nepal Das v. Union of India*, (**N. Kotiswar Singh** and Arun Dev Choudhury, JJ.), [2022 SCC OnLine Gau 2479](#)
- Nilufar Rahman (Dr) v. Afroza Rahman*, (Arun Dev Choudhury, J.), [2023 SCC OnLine Gau 5510](#)
- ONGC v. Ankush Saikia*, (Vijay Bishnoi, C.J. and **N. Unni Krishnan Nair**, J.), [2025 SCC OnLine Gau 2446](#)
- Oriental Insurance Co. Ltd. v. Mojum Ado*, (Marli Vankung, J.), [2022 SCC OnLine Gau 2478](#)
- Parama Bora v. State of Assam*, (**Robin Phukan**, J.), [2025 SCC OnLine Gau 2463](#)
- Plexus Constructions & Engineering v. State of Assam*, (Sanjay Kumar Medhi, J.), [2022 SCC OnLine Gau 2485](#)
- Pradunna Hajong v. Ram Pad Nath*, (Devashis Baruah, J.), [2023 SCC OnLine Gau 5517](#)
- Prakash Chandra Saikia v. State of Assam*, (**Manish Choudhury**, J.), [2025 SCC OnLine Gau 2455](#)
- Pranab Pathak v. Indian Oil Corpn. Ltd.*, (**Suman Shyam**, J.), [2025 SCC OnLine Gau 2450](#)
- Prasanna Jyoti Borthakur v. State of Assam*, (Devashis Baruah, J.), [2023 SCC OnLine Gau 5492](#)
- Pratyay Majee v. Union of India*, (**N. Unni Krishnan Nair**, J.), [2025 SCC OnLine Gau 2441](#)
- Premananda Ray v. State of Assam*, (**Robin Phukan**, J.), [2025 SCC OnLine Gau 2461](#)
- Prestressed Udyog v. N.F. Railway*, (N. Kotiswarsingh, J.), [2023 SCC OnLine Gau 5496](#)

R.C. Angami v. Tekuo Khawakhrie, (Mridul Kumar Kalita, J.), [2023 SCC OnLine Gau 5488](#)
R.S. Enterprise v. State of Assam, (Sanjay Kumar Medhi, J.), [2023 SCC OnLine Gau 5519](#)
Rajib Doley v. State of Assam, (Arun Dev Choudhury, J.), [2023 SCC OnLine Gau 5503](#)
Ranjit Kumar Basumatary v. State of Assam, (Devashis Baruah, J.), [2023 SCC OnLine Gau 5491](#)
Rimi Paul v. Union of India, (**N. Kotiswar Singh** and Nani Tagia, JJ.), [2022 SCC OnLine Gau 2483](#)
Ritom Borah v. State of Assam, (Manish Choudhury, J.), [2023 SCC OnLine Gau 5490](#)
Sailendra Nath Kakati v. UCO Bank, (**Suman Shyam**, J.), [2025 SCC OnLine Gau 2459](#)
Sanjib Talukdar v. National Investigation Agency (NIA), (**N. Kotiswar Singh** and Susmita Phukan Khaund, JJ.), [2022 SCC OnLine Gau 2487](#)
Shibu Chakraborty v. Oriental Insurance Co. Ltd., (Arun Dev Choudhury, J.), [2023 SCC OnLine Gau 5515](#)
State of Arunachal Pradesh v. Pitgong Kayeng Enterprises, (**Nani Tagia** and Arun Dev Choudhury, JJ.), [2022 SCC OnLine Gau 2480](#)
T. Banok v. State of Nagaland, (Devashisbaruah, J.), [2022 SCC OnLine Gau 2481](#)
Tame Talling v. State of Arunachal Pradesh, (Mitali Thakuria, J.), [2022 SCC OnLine Gau 2474](#)
Tana Lapi Tara v. State of Arunachal Pradesh, (Susmita Phukan Khaund, J.), [2022 SCC OnLine Gau 2476](#)
Thargeswar Mikir v. Classic India (P.) Ltd., (Devashis Baruah, J.), [2022 SCC OnLine Gau 2472](#)
Tumsen Basar v. Nyadarbasar, (Robinphukan, J.), [2022 SCC OnLine Gau 2489](#)
Union of India v. Chyawan Prakash Meena B., (Vijay Bishnoi, C.J. and **N. Unni Krishnan Nair**, J.), [2025 SCC OnLine Gau 2447](#)
United India Insurance Co. Ltd. v. Lalzawmliana, (**N. Unni Krishnan Nair**, J.), [2025 SCC OnLine Gau 2443](#)
Uttam Phangso v. State of Assam, (Devashis Baruah, J.), [2023 SCC OnLine Gau 5514](#)
Wekulo Mero v. Union of India, (**Kakheto Sema**, J.), [2025 SCC OnLine Gau 2454](#)
Yakub Ali v. Rabiabegum, (Susmita Phukan Khaund, J.), [2023 SCC OnLine Gau 5498](#)
Zain Uddin Choudhury v. State of Assam, (Malasrinandi, J.), [2023 SCC OnLine Gau 5506](#)

Himachal Pradesh High Court [1]

Geeta Devi v. Commr., (**Vivek Singh Thakur**, J.), [2025 SCC OnLine HP 1443](#)

Jharkhand High Court [87]

A v. State of Jharkhand, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 2024](#)
Ajit Kumar Singh v. State of Jharkhand, (Sujit Narayan Prasad and Rajesh Kumar, JJ.), [2025 SCC OnLine Jhar 2034](#)
Akhand Jyoti v. State of Jharkhand, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), [2025 SCC OnLine Jhar 2059](#)
Akhileshwar Singh (Dr.) v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 2073](#)
Amar Lohra v. State of Jharkhand, (**Arun Kumar Rai**, J.), [2025 SCC OnLine Jhar 2029](#)
Amit Kumar v. Anup Pastor, (**Sanjay Kumar Dwivedi**, J.), [2025 SCC OnLine Jhar 1996](#)

- Amit Kumar v. State of Jharkhand*, (**M.S. Ramachandra Rao**, C.J. and **Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 2005](#)
- Ashok Kumar v. State of Jharkhand*, (**Deepak Roshan**, J.), [2025 SCC OnLine Jhar 2058](#)
- Baleshwar Yadav v. State of Jharkhand*, (**Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 2062](#)
- Bhagwan Das Agarwal v. Jharkhand Bijli Vitran Nigam Ltd.*, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 2041](#)
- Bharat Coking Coal Ltd. v. Kailash Chandra Mukherjee*, (M.S. Ramachandra Rao, C.J. and **Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 2037](#)
- Bhim Karmakar v. Gouranga Gope*, (**Sanjay Kumar Dwivedi**, J.), [2025 SCC OnLine Jhar 1995](#)
- Bidya Sharma v. State of Jharkhand*, (**M.S. Ramachandra Rao**, C.J. and **Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 2065](#)
- Bira Ram v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and **Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 2036](#)
- Central Coalfields Ltd. v. Sandeep Kumar*, (**Sujit Narayan Prasad** and **Gautam Kumar Choudhary**, JJ.), [2025 SCC OnLine Jhar 2033](#)
- Chandan Kumar Jha v. State of Jharkhand*, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 2047](#)
- Court on its Own Motion v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and **Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 2068](#)
- Court on its Own Motion v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and **Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 2069](#)
- Deepchand Oraon v. State of Jharkhand*, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1991](#)
- Devi Engineering v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and **Deepak Roshan**, J.), [2025 SCC OnLine Jhar 2064](#)
- Dilip Dandapat v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and **Deepak Roshan**, J.), [2025 SCC OnLine Jhar 2035](#)
- Dilip Kumar Mandal v. State of Jharkhand*, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1990](#)
- Gangai Oraon v. State of Bihar*, (**Rongon Mukhopadhyay** and **Arun Kumar Rai**, JJ.), [2025 SCC OnLine Jhar 2028](#)
- Geetashree Oraon v. Akhil Bhartiya Adivasi Vikas Parishad*, (**Sanjay Kumar Dwivedi**, J.), [2025 SCC OnLine Jhar 1999](#)
- Gopal Mistry v. State of Jharkhand*, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 2050](#)
- Hemant Tete v. State of Jharkhand*, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 2015](#)
- ICICI Lombard General Insurance Co. Ltd. v. Gita Mahato*, (**Sanjay Kumar Dwivedi**, J.), [2025 SCC OnLine Jhar 2038](#)
- J.J. Electronics v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and **Deepak Roshan**, J.), [2025 SCC OnLine Jhar 2061](#)
- Jai Maa Kali Udyog Ltd. v. Bharat Coking Coal Ltd.*, (**Sujit Narayan Prasad** and **Pradeep Kumar Srivastava**, JJ.), [2025 SCC OnLine Jhar 2057](#)
- Kaushar SK v. State of Jharkhand*, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 2017](#)
- Kembati Devi v. SAIL*, (**Deepak Roshan**, J.), [2025 SCC OnLine Jhar 2071](#)

- Kinkar Kumar Pandey v. State of Jharkhand*, (Anil Kumar Choudhary, J.), 2025 SCC OnLine Jhar 1992
- Kole Oraon v. Lodha Oraon*, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 1997
- Krishna Chandra Mahto v. State of Jharkhand*, (Sujit Narayan Prasad and Gautam Kumar Choudhary, JJ.), 2025 SCC OnLine Jhar 2026
- Manoj Prasad v. State of Jharkhand*, (Anil Kumar Choudhary, J.), 2025 SCC OnLine Jhar 2055
- Mohd. Ayub Alam v. State of Jharkhand*, (Sanjay Prasad, J.), 2025 SCC OnLine Jhar 2014
- Mohd. Faiyaz Ahmad v. State of Jharkhand*, (Sujit Narayan Prasad and Pradeep Kumar Srivastava, JJ.), 2025 SCC OnLine Jhar 2004
- Mohd. Iliyas v. Mohd. Nazeer*, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 1998
- Mohd. Imran v. State of Jharkhand*, (Ananda Sen, J.), 2025 SCC OnLine Jhar 2075
- Mohd. Mobin Alam v. Union of India*, (Sujit Narayan Prasad and Arun Kumar Rai, JJ.), 2025 SCC OnLine Jhar 2006
- Mohd. Muslim v. State of Jharkhand*, (Gautam Kumar Choudhary, J.), 2025 SCC OnLine Jhar 2048
- Mohd. Naseem Ansari v. State of Jharkhand*, (Sujit Narayan Prasad and Gautam Kumar Choudhary, JJ.), 2025 SCC OnLine Jhar 2007
- Mukesh Kumar Paswan v. B.C.C.L.*, (Deepak Roshan, J.), 2025 SCC OnLine Jhar 2044
- Munesh Yadav v. State of Jharkhand*, (Rongon Mukhopadhyay and Ambuj Nath, JJ.), 2025 SCC OnLine Jhar 2010
- Nandlal Swarnkar v. Union of India*, (Sujit Narayan Prasad and Gautam Kumar Choudhary, JJ.), 2025 SCC OnLine Jhar 2012
- Nejam Ansari v. Mojahim Ansari*, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2000
- Nepal Mahto v. State of Jharkhand*, (Anil Kumar Choudhary, J.), 2025 SCC OnLine Jhar 2054
- NTPC Ltd. v. State of Jharkhand*, (Deepak Roshan, J.), 2025 SCC OnLine Jhar 2046
- Om Prakash Narayan v. Raj Maheshwaram*, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2003
- ONGC v. H.N. Roy*, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 1994
- P.B. Area of Bharat Coking Coal Ltd. v. Their workmen*, (Deepak Roshan, J.), 2025 SCC OnLine Jhar 2056
- Pankaj Kumar Tripathi v. State of Jharkhand*, (Sanjay Prasad, J.), 2025 SCC OnLine Jhar 2022
- Pramendra Kumar Mehta v. State of Jharkhand*, (Sanjay Prasad, J.), 2025 SCC OnLine Jhar 2016
- Prem Kumar Ravidas v. State of Jharkhand*, (Anil Kumar Choudhary, J.), 2025 SCC OnLine Jhar 2052
- Pushpa Sales (P) Ltd. v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2063
- Qayum Mian v. Jamal Mian*, (Sanjay Kumar Dwivedi, J.), 2025 SCC OnLine Jhar 2002
- Rajan Oraon v. State of Jharkhand*, (Sujit Narayan Prasad and Arun Kumar Rai, JJ.), 2025 SCC OnLine Jhar 2025
- Rajeev Dubey v. State of Jharkhand*, (Sanjay Prasad, J.), 2025 SCC OnLine Jhar 2018
- Rajendra Singh v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 2066
- Rajesh Yadav v. State of Jharkhand*, (Gautam Kumar Choudhary, J.), 2025 SCC OnLine Jhar 2049

Rajiv Kumar Bharti v. State of Jharkhand, (**Sanjay Prasad, J.**), [2025 SCC OnLine Jhar 2023](#)
Rajpati Seth v. State of Jharkhand, (**Sanjay Prasad, J.**), [2025 SCC OnLine Jhar 2021](#)
Rakesh Kumar Pandey v. State of Jharkhand, (**Gautam Kumar Choudhary, J.**), [2025 SCC OnLine Jhar 2051](#)
Rakesh Kumar v. State of Jharkhand, (**Ananda Sen, J.**), [2025 SCC OnLine Jhar 2074](#)
Ramdeo Mandal v. State of Jharkhand, (**Sujit Narayan Prasad and Gautam Kumar Choudhary, JJ.**), [2025 SCC OnLine Jhar 2027](#)
Ramdeo Yadav v. State of Jharkhand, (**Rongon Mukhopadhyay and Ambuj Nath, JJ.**), [2025 SCC OnLine Jhar 2009](#)
Ranjeet Mandal v. State of Jharkhand, (**Anil Kumar Choudhary, J.**), [2025 SCC OnLine Jhar 1989](#)
Riyajuddin Ansari v. State of Jharkhand, (**Anil Kumar Choudhary, J.**), [2025 SCC OnLine Jhar 2053](#)
Sadre Alam v. State of Jharkhand, (**Ananda Sen, J.**), [2025 SCC OnLine Jhar 2070](#)
Santosh Kumar Singh v. State of Jharkhand, (**Sanjay Prasad, J.**), [2025 SCC OnLine Jhar 2019](#)
Santosh Kumar v. State of Jharkhand, (**Sujit Narayan Prasad and Gautam Kumar Choudhary, JJ.**), [2025 SCC OnLine Jhar 2008](#)
Saukat Ali v. State of Jharkhand, (**Ananda Sen, J.**), [2025 SCC OnLine Jhar 2067](#)
Shakuntala Kumari v. Union of India, (**Sujit Narayan Prasad and Gautam Kumar Choudhary, JJ.**), [2025 SCC OnLine Jhar 2011](#)
Shambhu Shekhar v. State of Jharkhand, (**M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.**), [2025 SCC OnLine Jhar 2072](#)
Sharda Devi v. Bibi Noorjida, (**Sanjay Kumar Dwivedi, J.**), [2025 SCC OnLine Jhar 2039](#)
Shivnath Das v. State of Jharkhand, (**Rajesh Shankar, J.**), [2025 SCC OnLine Jhar 2060](#)
Shubham Kumar v. State of Jharkhand, (**Deepak Roshan, J.**), [2025 SCC OnLine Jhar 2043](#)
Simpi Kumari v. Vikash Kumar Singh, (**Sujit Narayan Prasad and Rajesh Kumar, JJ.**), [2025 SCC OnLine Jhar 2032](#)
Sukri Devi v. Commr., (**Anubha Rawat Choudhary, J.**), [2025 SCC OnLine Jhar 2031](#)
Sumant Kumar v. Union of India, (**Sujit Narayan Prasad and Gautam Kumar Choudhary, JJ.**), [2025 SCC OnLine Jhar 2013](#)
Sumitra Devi v. Vandana Kumari, (**Sanjay Kumar Dwivedi, J.**), [2025 SCC OnLine Jhar 1993](#)
Sunil Kumar v. Dharamveer Kishore Singh, (**Anubha Rawat Choudhary, J.**), [2025 SCC OnLine Jhar 2040](#)
Swaroop Kumar Sethi v. State of Jharkhand, (**Sanjay Prasad, J.**), [2025 SCC OnLine Jhar 2020](#)
Tripurari Prasad Verma v. State of Jharkhand, (**Sanjay Prasad, J.**), [2025 SCC OnLine Jhar 2030](#)
Uma Devi v. State of Jharkhand, (**Gautam Kumar Choudhary, J.**), [2025 SCC OnLine Jhar 2045](#)
Vijay Kumar v. Bishnu Mahra, (**Sanjay Kumar Dwivedi, J.**), [2025 SCC OnLine Jhar 2001](#)
Vikas Vidyalaya v. State of Jharkhand, (**Deepak Roshan, J.**), [2025 SCC OnLine Jhar 2042](#)

Karnataka High Court [1]

Nitesh Residency Hotels (P) Ltd. v. Union of India, (**Krishna S. Dixit, J.**), [2022 SCC OnLine Kar 1983](#)

Kerala High Court [119]

- Abdu O.K. v. Collector*, (T.R. Ravi, J.), 2025 SCC OnLine Ker 3052
- Abdul Shefeek v. Revenue Divisional Officer*, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker 3030
- Abdurahiman Haji v. State of Kerala*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3040
- Abraham Daniel I. v. State of Kerala*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3050
- Adwaith v. State of Kerala*, (P.V. Kunhikrishnan, J.), 2025 SCC OnLine Ker 2949
- Ajmal V.A. v. Collector*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 2998
- Alex Devasia v. State of Kerala*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3044
- Alex Devasia v. State of Kerala*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3047
- Ali T. v. State of Kerala*, (V.G. Arun, J.), 2025 SCC OnLine Ker 2975
- Althaf Nazar v. State of Kerala*, (V.G. Arun, J.), 2025 SCC OnLine Ker 2969
- Amal Raj v. State of Kerala*, (V.G. Arun, J.), 2025 SCC OnLine Ker 2972
- Anil Kumar A. v. State of Kerala*, (Nitin Jamdar, C.J. and S. Manu, J.), 2025 SCC OnLine Ker 3066
- Anil Kumar A.V. v. State of Kerala*, (V.G. Arun, J.), 2025 SCC OnLine Ker 2968
- Antony P.R. v. State of Kerala*, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker 3024
- Ashwin S.S. v. State of Kerala*, (P.V. Kunhikrishnan, J.), 2025 SCC OnLine Ker 2952
- Asst. Registrar of Companies v. Artech Power Products Ltd.*, (C.S. Sudha, J.), 2025 SCC OnLine Ker 2964
- Baby Memorial Hospital Ltd. v. Collector*, (T.R. Ravi, J.), 2025 SCC OnLine Ker 3045
- Basheer C. v. Kerala SRTC*, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker 3062
- Biju K.D. v. Special Sale Officer*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3056
- Binoy V. Antony v. ICICI Bank Ltd.*, (Nitin Jamdar, C.J. and S. Manu, J.), 2025 SCC OnLine Ker 2988
- Binu Jose v. Marry John*, (V.G. Arun, J.), 2025 SCC OnLine Ker 2976
- C. Rajendran v. Authorized Officer*, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker 3035
- Cochin Port Leasholders Assn. v. Board of Trustees Cochin Port Trust*, (Nitin Jamdar, C.J. and S. Manu, J.), 2025 SCC OnLine Ker 2983
- Dileep Kumar v. State of Kerala*, (V.G. Arun, J.), 2025 SCC OnLine Ker 2971
- Edathala Grama Panchayath Committee v. Mascom Steel (India) (P) Ltd.*, (Nitin Jamdar, C.J. and S. Manu, J.), 2025 SCC OnLine Ker 2986
- Federal Bank Ltd. v. N.K. Anitha*, (Nitin Jamdar, C.J. and S. Manu, J.), 2025 SCC OnLine Ker 2984
- Geevargese K.G. v. Collector*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3016
- Gokulan V. v. Vinod G. Pai*, (Syam Kumar V.M., J.), 2025 SCC OnLine Ker 2980
- Ibrahim Badusha v. State of Kerala*, (V.G. Arun, J.), 2025 SCC OnLine Ker 2970
- Ibrahim v. State of Kerala*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3057
- Jacob Kuriakose v. Collector*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3060
- Jacob Thomas v. National Highway Authority*, (T.R. Ravi, J.), 2025 SCC OnLine Ker 3051
- Jagadeesh Kumar K.V. v. Kerala State Backward Classes Development Corpn. Ltd.*, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker 3025
- Jeksy v. Jayasree*, (T.R. Ravi, J.), 2025 SCC OnLine Ker 2956

- Jimmy Kurian v. State of Kerala*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 3010](#)
- Jose Thomas v. Collector*, (**Shoba Annamma Eapen**, J.), [2025 SCC OnLine Ker 2999](#)
- Joseph v. Kuravilangad Grama Panchayath Kuravilangad*, (**T.R. Ravi**, J.), [2025 SCC OnLine Ker 3053](#)
- Jyothir Krishna B.A. v. State of Kerala*, (**Shoba Annamma Eapen**, J.), [2025 SCC OnLine Ker 3063](#)
- K.C Johny v. State of Kerala*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2995](#)
- Kabeer v. Viswanathan*, (**C.S. Sudha**, J.), [2025 SCC OnLine Ker 2965](#)
- Keerthimon Sadanandan v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), [2025 SCC OnLine Ker 2948](#)
- Laila v. Neyyattinkaaara Primary Coop. Agricultural & Rural Development Bank*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 3055](#)
- Latha Manmadhan Nair v. State of Kerala*, (**T.R. Ravi**, J.), [2025 SCC OnLine Ker 3027](#)
- Leenamma Koraya v. Director of Urban Affairs*, (**Shoba Annamma Eapen**, J.), [2025 SCC OnLine Ker 3036](#)
- Louly Basanth v. Collector*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 3005](#)
- Lucy Cherry v. Revenue Divisional Officer*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 3061](#)
- M. Bhagyaraj v. Union of India*, (**Nitin Jamdar**, C.J. and S. Manu, J.), [2025 SCC OnLine Ker 3043](#)
- Malabar Medical College Hospital & Research Centre v. Kerala SEB Ltd.*, (**Nitin Jamdar**, C.J. and S. Manu, J.), [2025 SCC OnLine Ker 2982](#)
- Manoj Das J. v. Revenue Divisional Officer*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 3014](#)
- Manu K.S. v. State of Kerala*, (**T.R. Ravi**, J.), [2025 SCC OnLine Ker 3059](#)
- Manuel v. State of Kerala*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 3048](#)
- Maram Vyapar Assn. v. State*, (**Shoba Annamma Eapen**, J.), [2025 SCC OnLine Ker 3023](#)
- Mercy v. Rachal Varghese*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2961](#)
- Mohd. Favas Abbas v. Revenue Divisional Officer*, (**Shoba Annamma Eapen**, J.), [2025 SCC OnLine Ker 3029](#)
- Mohd. Ilyas v. Municipal Council, Punalur Municipality*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 2993](#)
- Mohd. Khais v. State of Kerala*, (**V.G. Arun**, J.), [2025 SCC OnLine Ker 2967](#)
- Mohd. Shareef Kochampally v. Revenue Divisional Officer*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 3000](#)
- Muahmmed Ansar v. State of Kerala*, (**V.G. Arun**, J.), [2025 SCC OnLine Ker 2974](#)
- Mumthas Basheer v. Revenue Divisional Officer*, (**T.R. Ravi**, J.), [2025 SCC OnLine Ker 2990](#)
- Nadiya Azhar v. Revenue Divisional Officer*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 3012](#)
- Naseera v. Collector*, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 3018](#)
- Nebula Electricals v. Chief Electrical Engineer*, (**Nitin Jamdar**, C.J. and S. Manu, J.), [2025 SCC OnLine Ker 2987](#)
- Noushad Kolikki Puthan Purayil v. State of Kerala*, (**T.R. Ravi**, J.), [2025 SCC OnLine Ker 3021](#)
- Osko Builders India (P) Ltd. v. Authorized Officer*, (**Shoba Annamma Eapen**, J.), [2025 SCC OnLine Ker 3034](#)
- Ouseph v. Kerala Gramin Bank*, (**Nitin Jamdar**, C.J. and S. Manu, J.), [2025 SCC OnLine Ker 2989](#)

- P. Ramachandran v. Kozhikkode Municipal Corpn.*, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker 3033
- P.G. Sreekumar v. CIT*, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker 3028
- P.V. Chandran v. Revenue Divisional Officer*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3013
- Padanilam Higher Secondary School v. Holi Bhadrakali (IDOL) of Muthukattukara Bhagavathi Temple*, (Sathish Ninan and Shoba Annamma Eapen, JJ.), 2025 SCC OnLine Ker 2979
- Pala Diocesan Medical Education Trust v. State of Kerala*, (T.R. Ravi, J.), 2025 SCC OnLine Ker 2981
- Paulose v. LAO*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3003
- Pradeep C.D. v. Abbas V.E.*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 2959
- Pradeep v. State of Kerala*, (V.G. Arun, J.), 2025 SCC OnLine Ker 2977
- Praveen C.D. v. Abbas V.E.*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 2960
- Preetha S. Nair v. Abbas V.E.*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 2963
- Premraj Dharmajan v. Special Sale Officer*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3042
- R.J. Antony v. State of Kerala*, (P.V. Kunhikrishnan, J.), 2025 SCC OnLine Ker 2954
- Ramachandran v. State of Kerala*, (C.S. Sudha, J.), 2025 SCC OnLine Ker 2966
- Ramadasan v. Sub Collector*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3020
- Ramankutty Menon P. v. State of Kerala*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 2994
- Rengammal v. Dr. S. Chithra*, (T.R. Ravi, J.), 2025 SCC OnLine Ker 2958
- Rose Mary Mathai v. LAO*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3006
- Rosy Joseph v. Ground Water Authority*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3058
- S.S. Latha v. Authorized Officer*, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker 3038
- Saira v. State of Kerala*, (T.R. Ravi, J.), 2025 SCC OnLine Ker 3054
- Sameera v. Collector*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3015
- Sanjeev P. v. State of Kerala*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3046
- Santhosh Varkey v. State of Kerala*, (M.B. Snehalatha, J.), 2025 SCC OnLine Ker 2955
- Saraswathy M.K. v. Misal Sagar Bharath*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 2957
- Sarath Chandran K.S. v. State of Kerala*, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker 2996
- Shabeena Shajahan v. Collector*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3007
- Shaija K.P. v. Bindu Sasi*, (Nitin Jamdar, C.J. and S. Manu, J.), 2025 SCC OnLine Ker 3041
- Shajir K. v. Revenue Divisional Officer*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3019
- Shameena C.P. v. Collector*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 3017
- Shamna P. v. Tahsildar, Land Tribunal*, (T.R. Ravi, J.), 2025 SCC OnLine Ker 3008
- Shivachandran P. v. State of Kerala*, (V.G. Arun, J.), 2025 SCC OnLine Ker 2978
- Shyju P.P. v. Collector*, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker 3031
- Sindhu Manoj v. Kerala State Coop. Bank Ltd.*, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker 3064
- Sony Kuriakose v. RTA*, (Shoba Annamma Eapen, J.), 2025 SCC OnLine Ker 3026
- Sophyamma Thomas v. State of Kerala*, (V.G. Arun, J.), 2025 SCC OnLine Ker 2973
- Sreejith v. State of Kerala*, (P.V. Kunhikrishnan, J.), 2025 SCC OnLine Ker 2951

Sreekanth S. v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2950](#)
Subramanian P.V. v. SBI, (Shoba Annamma Eapen, J.), [2025 SCC OnLine Ker 3032](#)
Sulfikar v. Kerala Service Coop. Bank Ltd., (Shoba Annamma Eapen, J.), [2025 SCC OnLine Ker 3039](#)
Sunil K.K. v. Revenue Divisional Officer, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 3065](#)
Thahirudeen v. Kerala State Coop. Bank, (Shoba Annamma Eapen, J.), [2025 SCC OnLine Ker 3037](#)
Thomas John v. State of Kerala, (P.V. Kunhikrishnan, J.), [2025 SCC OnLine Ker 2953](#)
Thomas Kutty v. LAO, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 3004](#)
Thomas v. Collector, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 3002](#)
Tolins Tyres (P) Ltd. v. Revenue Divisional Officer, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 3009](#)
Udayabhanu (Dr.) v. Collector, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 3011](#)
Ummer v. Collector, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 3001](#)
Unnikrishnan v. State of Kerala, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 3049](#)
Uthaman K.N. v. South Indian Bank Ltd., (Nitin Jamdar, C.J. and S. Manu, J.), [2025 SCC OnLine Ker 2985](#)
Valsala S. v. State, (Shoba Annamma Eapen, J.), [2025 SCC OnLine Ker 3022](#)
Venugopalan C. v. Tahsildar (Land Records), (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2997](#)
Venugopalan v. Collector, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2992](#)
Vishnu P.T. v. Prasoon, (T.R. Ravi, J.), [2025 SCC OnLine Ker 2962](#)
Vixon Varghese v. State of Kerala, (Ziyad Rahman A.A., J.), [2025 SCC OnLine Ker 2991](#)

Madras High Court [1]

District Revenue Officer v. L. Sundaram, (Sanjay V. Gangapurwala, C.J. and D. Bharatha Chakravarthy, J.), [2023 SCC OnLine Mad 8384](#)

Orissa High Court [43]

Akshaya Kumar Das v. State of Odisha, (V. Narasingh, J.), [2025 SCC OnLine Ori 1637](#)
Amitabh Mahapatra v. Sambalpur University, (Biraja Prasanna Satapathy, J.), [2025 SCC OnLine Ori 1645](#)
Anami Dungdung v. State of Odisha, (Aditya Kumar Mohapatra, J.), [2025 SCC OnLine Ori 1663](#)
Ankit Pradhan v. State of Odisha, (V. Narasingh, J.), [2025 SCC OnLine Ori 1639](#)
Aratibala Panda v. State of Odisha, (Biraja Prasanna Satapathy, J.), [2025 SCC OnLine Ori 1647](#)
Arman Joshi v. State of Odisha, (V. Narasingh, J.), [2025 SCC OnLine Ori 1632](#)
Asamati Khadia v. State of Odisha, (Aditya Kumar Mohapatra, J.), [2025 SCC OnLine Ori 1660](#)
Basanti Pradhan v. State of Odisha, (Aditya Kumar Mohapatra, J.), [2025 SCC OnLine Ori 1658](#)
Batu v. State of Odisha, (G. Satapathy, J.), [2025 SCC OnLine Ori 1641](#)
Bibhudananda Mishra v. State of Odisha, (Aditya Kumar Mohapatra, J.), [2025 SCC OnLine Ori 1652](#)
Bidyadhar Pradhan v. State of Odisha, (Aditya Kumar Mohapatra, J.), [2025 SCC OnLine Ori 1668](#)

- Binita Karsel v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1662](#)
- Biswambar Palei v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 1634](#)
- Chamar Suna v. State of Odisha*, (**Ananda Chandra Behera**, J.), [2025 SCC OnLine Ori 1666](#)
- Desabandhu Behera (Dr.) v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1671](#)
- Executive Engineer (electrical), Vigilance & Enforcement Cell v. Surendra Tanti*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1659](#)
- Ganesh Prasad Rana v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 1656](#)
- Gautam Kumar Das v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1650](#)
- Golaka Gouda v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1670](#)
- Guru Saraswati v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 1649](#)
- Itismita Patra v. Sandhyarani Samal*, (**Sanjay Kumar Mishra**, J.), [2025 SCC OnLine Ori 1646](#)
- Jalandhar Parida v. Management of Forest Dept. Corpn. Ltd.*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1672](#)
- Jha Baba Project (P) Ltd. v. Provident Fund Commr.*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1667](#)
- Jhadi Kishan v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1664](#)
- Lipsa Das v. State of Odisha*, (S.K. Sahoo and Savitri Ratho, JJ.), [2025 SCC OnLine Ori 1653](#)
- Mamata Pradhan v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 1638](#)
- Manorama Nayak v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 1633](#)
- Nrusingh Charan Kund v. Electrical TATA Power Central Odisha Distribution Ltd.*, (S.K. Sahoo and Savitri Ratho, JJ.), [2025 SCC OnLine Ori 1643](#)
- Phudanasia Samad v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1665](#)
- Rabindra Kumar Patra v. State of Odisha*, (**Murahari Sri. Raman**, J.), [2025 SCC OnLine Ori 1673](#)
- Ramanath Sendria v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 1635](#)
- S.K. Jasir v. State of Odisha*, (**Sanjay Kumar Mishra**, J.), [2025 SCC OnLine Ori 1648](#)
- Sadananda Dhamudia v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 1636](#)
- Sahadeb Sahoo v. State of Odisha*, (S.K. Sahoo and Savitri Ratho, JJ.), [2025 SCC OnLine Ori 1654](#)
- Sandhya Rani Sahu v. Padmashree Sahu*, (**G. Satapathy**, J.), [2025 SCC OnLine Ori 1640](#)
- Sanghamitra Agro Industries v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1657](#)
- Snigdha Dash v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 1655](#)
- Soudamini Khadia v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1661](#)
- Srikanta Dehury v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1644](#)
- Srisasan Bagh v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 1631](#)
- State of Odisha v. Nanda Kishore Mohanty*, (S.K. Sahoo and Savitri Ratho, JJ.), [2025 SCC OnLine Ori 1642](#)
- Susama Das v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1669](#)
- Tarani Kumar Sahu v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 1651](#)

Rajasthan High Court [1]

Victim v. State of Rajasthan, (Anoop Kumar Dhand, J.), 2025 SCC OnLine Raj 1771

Telangana High Court [1]

G. Gyaneshwar v. Devaram Janardhan Reddy, (Sambasiva Rao Naidu, J.), 2023 SCC OnLine TS 4538

Uttaranchal High Court [21]

Abha Sinha v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1232

Ajai Mohan Aggarwal v. Executive Engineer, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1240

Ajai Mohan Aggarwal v. Executive Engineer, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1243

Arvind Basiyal v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1226

Balbeer Singh v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1233

Gurmeet Singh v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1239

Hem Chandra Upreti v. District Level Development Authority, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1237

Lucky v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1225

Manish Joshi v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1230

Mohan Singh v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1241

Mohd. Islam v. Chief Agriculture Officer, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1234

Murad Ali v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1231

Puja v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1244

Rakesh Kumar v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1227

Rakesh Tomar v. State of Uttarakhand, (Pankaj Purohit, J.), 2025 SCC OnLine Utt 1238

Ramavatar v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1236

Shahban v. Sub-Divisional Magistrate, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1242

Sheela Dangwal v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1229

Subahan v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1228

Vijay Latwal v. Public Service Commission, (Manoj Kumar Tiwari and Ashish Naithani, JJ.), 2025 SCC OnLine Utt 1235

Vivek Kumar v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1224

NIRMA University Law Journal [6]

Addressing the Manipur Crisis: Policy Interventions and Pathways to Reconciliation, (Bhanu Pratap Singh and Sarah C. Nunthuk), [2024] 14.1 NULJ 63

Decoding the Convergence and Divergence in AI Patentability: An Analytical Comparison Between India and Global Legal Regimes, (S. Hariharan and Gokulnath Shanmugam), [2024] 14.1 NULJ 83

From Source to Sea: Legal Perspectives on Harmonizing Water Management Andocean Protection, (Siddharth Tyagi and Mayuri H Pandya), [2024] 14.1 NULJ 21

Hamdard National Foundation (India) V. Sadar Laboratories Pvt. Ltd., (Saumya Verma), [2024] 14.1 NULJ 101

Intersections of AI and Law Enforcement in India: Policies and Legal Implications, (Harshit Choubey and Himanshu Yadav), [2024] 14.1 NULJ 1

Menstrual Leave Policy in India: Progressive or Regressive Approach?, (Nikhil Jain), [2024] 14.1 NULJ 45

Customs Excise and Service Tax Appellate Tribunal [33]

A.R. Fabric (P) Ltd. v. Commr. of Customs, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1456](#)

Angel International v. Commr. of Customs, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1462](#)

Aster Teleservices (P) Ltd. v. CCE, (R. Muralidhar, Member (Judicial) and A.K. Jyotishi, Member (Technical)), [2025 SCC OnLine CESTAT 1474](#)

ATS Township (P) Ltd. v. Commr. (CGST), (P.K. Choudhary, Member (Judicial), Sanjiv Srivastava, Member (Technical) and Binu Tamta, Member (Judicial)), [2025 SCC OnLine CESTAT 1485](#)

Central Coalfields Ltd. v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1471](#)

Commr. (CGST) v. Grasim Industries Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1473](#)

Commr. (CGST) v. Shree Vasundhara Infra Promotors (P) Ltd., (Dilip Gupta, President and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1477](#)

Commr. of Customs v. Aahana Commerce (P) Ltd., (R. Muralidhar, Member (Judicial)), [2025 SCC OnLine CESTAT 1464](#)

Commr. of Customs v. Bharti Chemicals, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1459](#)

Commr. of Customs v. Enterprise International Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1453](#)

Commr. of Customs v. Krishi Rasayan Exports (P) Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1467](#)

Commr. of Customs v. Mahi Import & Export Co., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1458](#)

Commr. of Customs v. Mega Moda (P) Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1466](#)

Commr. of Customs v. Nalini Bandhu Ray & Sons, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1455](#)

Commr. of Customs v. National India Traders, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1465](#)

Commr. of Customs v. Stores Supply (India) Agency (P) Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1468](#)

Deluxe Industrial Services v. Commr. (CGST), (M.M. Parthiban, Member (Technical)), [2025 SCC OnLine CESTAT 1480](#)

- Dheeraj Kumar v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1457](#)
- Electroteknika Engineering (P) Ltd. v. CCE*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1479](#)
- Evergrowing Iron & Finvest (P) Ltd. v. Commr. of Customs*, (R. Muralidhar, Member (Judicial)), [2025 SCC OnLine CESTAT 1460](#)
- Husain International v. Commr. (CGST)*, (P.K. Choudhary, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 1484](#)
- J.P. Constructions v. Commr. (CGST)*, (P.K. Choudhary, Member (Judicial), Sanjiv Srivastava, Member (Technical) and Binu Tamta, Member (Judicial)), [2025 SCC OnLine CESTAT 1482](#)
- Joint Working Group v. Commr. of Service Tax*, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 1475](#)
- Lala Raja Ram Siksha Samiti v. Commr. (CGST)*, (Binu Tamta, Member (Judicial)), [2025 SCC OnLine CESTAT 1476](#)
- Mahavir Ferro Alloys Hyderabad v. Commr. of Central Tax*, (R. Muralidhar, Member (Judicial)), [2025 SCC OnLine CESTAT 1469](#)
- Mohit Petrochemicals (P) Ltd. v. CCE*, (P.K. Choudhary, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 1483](#)
- R.G. Overseas v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1461](#)
- Rajendra Prasad Mody v. CCE*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1470](#)
- Royal Fasteners (NE) (P) Ltd. v. CCE*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1472](#)
- Shivay Impex v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1463](#)
- SSS Sai Forwarders v. Commr. of Customs*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1454](#)
- Verma Trade OPC (P) Ltd. v. Commr. (CGST)*, (Somesh Arora, Member (Judicial)), [2025 SCC OnLine CESTAT 1478](#)
- Xchanging Solutions Ltd. v. Commr. (CGST)*, (P.K. Choudhary, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 1481](#)

Income Tax Appellate Tribunal [45]

- Abhishek Agrawal v. CIT*, (Pradip Kumar Kedia, A.M. and **Vimal Kumar**, J.M.), [2025 SCC OnLine ITAT 4422](#)
- Aligarh Bank employees v. CIT*, (Satbeer Singh Godara, J.M. and **Manoj Kumar Aggarwal**, A.M.), [2025 SCC OnLine ITAT 4445](#)
- AMJ Land Holdings Ltd. v. CIT*, (**R.K. Panda**, **V.P.** and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 4451](#)
- Ankit Gupta v. CIT*, (Shamim Yahya, A.M.), [2025 SCC OnLine ITAT 4421](#)
- Ankur Yadav v. NFAC*, (Shamim Yahya, A.M.), [2025 SCC OnLine ITAT 4442](#)
- Arun Tyagi v. CIT*, (Rifaar Rahman, A.M.), [2025 SCC OnLine ITAT 4455](#)

- Bhadresh Labhshankar Joshi v. CIT*, (Vikram Singh Yadav, A.M. and **Sandeep Singh Karhail**, J.M.), [2025 SCC OnLine ITAT 4459](#)
- Bhupinder Singh v. NFAC*, (Shamim Yahya, A.M.), [2025 SCC OnLine ITAT 4441](#)
- Centre for Excellence for Agriculture Skills in India v. CIT*, (**M. Balaganesh**, A.M. and Madhumita Roy, J.M.), [2025 SCC OnLine ITAT 4438](#)
- CIT v. Hardik Jayprakash Shah*, (Siddhartha Nautiyal, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4460](#)
- CIT v. Narasimha Reddy Duthala*, (**Manjunatha G.**, A.M. and Ravish Sood, J.M.), [2025 SCC OnLine ITAT 4462](#)
- CIT v. Prasad Shetty*, (**Amit Shukla**, J.M. and Renu Jauhri, A.M.), [2025 SCC OnLine ITAT 4458](#)
- CIT v. Samira Habitats India Ltd.*, (Narendra Kumar Billaiya, A.M. and **Sandeep Singh Karhail**, J.M.), [2025 SCC OnLine ITAT 4456](#)
- CIT v. South Asian Hospitality Services (P) Ltd.*, (**S. Rifaur Rahman**, A.M. and Yogesh Kumar U.S., J.M.), [2025 SCC OnLine ITAT 4452](#)
- Devendra Kumar Aggarwal v. CIT*, (**M. Balaganesh**, A.M. and Madhumita Roy, J.M.), [2025 SCC OnLine ITAT 4425](#)
- Dhir Singh v. CIT*, (**Shamim Yahya**, A.M.), [2025 SCC OnLine ITAT 4429](#)
- Dinesh Kumar v. CIT*, (Pradip Kumar Kedia, A.M. and **Vimal Kumar**, J.M.), [2025 SCC OnLine ITAT 4444](#)
- Istiyaq Ahmad Dulare v. CIT*, (Satbeer Singh Godara, J.M. and **Manoj Kumar Aggarwal**, A.M.), [2025 SCC OnLine ITAT 4450](#)
- Jagdish Lal v. CIT*, (**Madhumita Roy**, J.M.), [2025 SCC OnLine ITAT 4424](#)
- Korbusier Kinema (P) Ltd. v. CIT*, (**Narender Kumar Choudhry**, J.M. and Omkareshwar Chidara, A.M.), [2025 SCC OnLine ITAT 4447](#)
- Laxmi Narayan v. CIT*, (**Sunil Kumar Singh**, J.M. and Brajesh Kumar Singh, A.M.), [2025 SCC OnLine ITAT 4446](#)
- Lummus Technology Heat Transfer B.V. v. CIT*, (**Satbeer Singh Godara**, J.M. and Avdhesh Kumar Mishra, A.M.), [2025 SCC OnLine ITAT 4453](#)
- Mithla Yadav v. CIT*, (Satbeer Singh Godara, J.M. and **Manoj Kumar Aggarwal**, A.M.), [2025 SCC OnLine ITAT 4433](#)
- Mohamed Sharif Abdul Rahman v. CIT*, (**George George K.**, V.P. and Jagadish, A.M.), [2025 SCC OnLine ITAT 4427](#)
- Narendra Kumar Bansal v. CIT*, (**Sunil Kumar Singh**, J.M. and Brajesh Kumar Singh, A.M.), [2025 SCC OnLine ITAT 4448](#)
- Naveen Kurele v. CIT*, (Pradip Kumar Kedia, A.M. and **Vimal Kumar**, J.M.), [2025 SCC OnLine ITAT 4435](#)
- Niraj Kumar Goyal v. NFAC*, (**Shamim Yahya**, A.M.), [2025 SCC OnLine ITAT 4440](#)
- Nisha Baheti v. CIT*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2025 SCC OnLine ITAT 4449](#)
- Parveen Kurele v. CIT*, (Pradip Kumar Kedia, A.M. and **Vimal Kumar**, J.M.), [2025 SCC OnLine ITAT 4434](#)
- Poona Obstetrics and Gynaecological Society v. CIT*, (**Manish Borad**, A.M. and Vinay Bhamore, J.M.), [2025 SCC OnLine ITAT 4454](#)

- Pradeep Kumar Gupta v. CIT*, (Satbeer Singh Godara, J.M. and **Manoj Kumar Aggarwal**, A.M.), [2025 SCC OnLine ITAT 4437](#)
- Rajani Sahu v. CIT*, (Satbeer Singh Godara, J.M. and **Manoj Kumar Aggarwal**, A.M.), [2025 SCC OnLine ITAT 4436](#)
- Ramnath Sharma v. CIT*, (Satbeer Singh Godara, J.M. and **Manoj Kumar Aggarwal**, A.M.), [2025 SCC OnLine ITAT 4432](#)
- Regis Industries Ltd. v. CIT*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2025 SCC OnLine ITAT 4461](#)
- Sanju Devi v. CIT*, (**Rajesh Kumar**, A.M. and Pradip Kumar Choubey, J.M.), [2025 SCC OnLine ITAT 4419](#)
- Saurabh Sahu v. CIT*, (Satbeer Singh Godara, J.M. and **Manoj Kumar Aggarwal**, A.M.), [2025 SCC OnLine ITAT 4423](#)
- Shri Maha Kaleshwar Sewa Trust v. CIT*, (**Vikas Awasthy**, J.M. and Pradip Kumar Kedia, A.M.), [2025 SCC OnLine ITAT 4430](#)
- Shri Parasnath Alloys (P) Ltd. v. CIT*, (Satbeer Singh Godara, J.M. and **Annapurna Gupta**, A.M.), [2025 SCC OnLine ITAT 4431](#)
- Som Prakash v. CIT*, (Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 4418](#)
- Sonu Singh v. CIT*, (**Rajesh Kumar**, A.M. and Pradip Kumar Choubey, J.M.), [2025 SCC OnLine ITAT 4420](#)
- SP Imperial Star (P) Ltd. v. National Faceless Assessment Centre*, (Amarjit Singh, A.M. and **Kavitha Rajagopal**, J.M.), [2025 SCC OnLine ITAT 4457](#)
- Srishti Social and Educational Welfare Society v. CIT*, (Mahavir Singh, V.P. and **Ramit Kochar**, A.M.), [2025 SCC OnLine ITAT 4426](#)
- Stupa Consulting (P) Ltd. v. CIT*, (**Pradip Kumar Kedia**, A.M. and Vimal Kumar, J.M.), [2025 SCC OnLine ITAT 4439](#)
- Suresh Chand v. CIT*, (**Shamim Yahya**, A.M.), [2025 SCC OnLine ITAT 4443](#)
- Vakil Housing Development Corpn. (P) Ltd. v. CIT*, (**Satbeer Singh Godara**, J.M. and Manish Agarwal, A.M.), [2025 SCC OnLine ITAT 4428](#)

National Company Law Tribunal [2]

- Kamalkumar Mor v. Supreme Refractories & Products (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), [2025 SCC OnLine NCLT 1855](#)
- Valuemart Films (P) Ltd., In re*, (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2025 SCC OnLine NCLT 1856](#)

National Company Law Appellate Tribunal [10]

- Basavaiah Chikkanna v. Indo Enviro Integrated Solutions (P) Ltd.*, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 866](#)
- Devendra Singh v. Homebuyers of Sidhartha Buildhome (P) Ltd.*, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 867](#)
- Divyang Soni v. Bank of Baroda*, (Rakesh Kumar Jain, Member (Judicial), Naresh Salecha, Member (Technical) and Indavar Pandey, Member (Technical)), [2025 SCC OnLine NCLAT 862](#)

Pine Labs (P) Ltd. v. Ministry of Corporate Affairs, (Yogesh Khanna, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2025 SCC OnLine NCLAT 865](#)

Roshan Lal Sancheti v. Tiffany Finance (P) Ltd., (Rakesh Kumar Jain, Member (Judicial) and Naresh Salecha, Member (Technical)), [2025 SCC OnLine NCLAT 861](#)

Sandeep Gupta v. Indian Bank, (Ashok Bhushan, Chairperson, Barun Mitra, Member (Technical) and Arun Baroka, Member (Technical)), [2025 SCC OnLine NCLAT 859](#)

Shahid Ali v. Kuldeep Verma, (Ashok Bhushan, Chairperson, Barun Mitra, Member (Technical) and Arun Baroka, Member (Technical)), [2025 SCC OnLine NCLAT 858](#)

Shankar Kashid v. Intec Capital Ltd., (Rakesh Kumar Jain, Member (Judicial), Naresh Salecha, Member (Technical) and Indevvar Pandey, Member (Technical)), [2025 SCC OnLine NCLAT 863](#)

Sugan Choudhary v. Arun Enterprises, (Ashok Bhushan, Chairperson, Barun Mitra, Member (Technical) and Arun Baroka, Member (Technical)), [2025 SCC OnLine NCLAT 864](#)

Sunil D. Desai v. Rajendra Jain, (Ashok Bhushan, Chairperson, Barun Mitra, Member (Technical) and Arun Baroka, Member (Technical)), [2025 SCC OnLine NCLAT 860](#)

Central Act [11]

[Banking Laws \(Amendment\) Act, 2025](#)

[Banking Laws \(Amendment\) Act, 2025](#)

[Banking Laws \(Amendment\) Act, 2025](#)

[Protection of Interests in Aircraft Objects Act, 2025](#)

[Banking Laws \(Amendment\) Act, 2025](#)

[HNB Garhwal University Ordinances for Award of The Doctor of Philosophy \(Ph. D.\) Degree](#)

[Banking Companies \(Acquisition and Transfer of Undertakings\) Act, 1980](#)

[Banking Laws \(Amendment\) Act, 2025](#)

[International Financial Services Centres Authority \(KYC Registration Agency\) Regulations, 2025](#)

[Oilfields \(Regulation and Development\) Act, 1948](#)

[Oilfields \(Regulation and Development\) Amendment Act, 2025](#)

Central Rules/Regulations [15]

[Central Electricity Regulatory Commission \(Conduct of Business\) \(First Amendment\) Regulations, 2025](#)

[Central Electricity Regulatory Commission \(Appointment of Consultants\) \(Fifth Amendment\) Regulations, 2025](#)

[Central Electricity Regulatory Commission \(Terms and Conditions of Tariff\) \(First Amendment\) Regulations, 2025](#)

[HNB Garhwal University Ordinances for Award of The Doctor of Philosophy \(Ph. D.\) Degree](#)

[International Financial Services Centres Authority \(KYC Registration Agency\) Regulations, 2025](#)

[Indian Police Service \(Fixation of cadre Strength\) Second Amendment Regulations, 2025](#)

[Ministry of Coal, the Coal Controller's Organisation, Coal Superintendent \(Group 'A' Post\), Recruitment Rules, 2025](#)

Ministry of Home Affairs, Secretariat Security Organisation, Senior Reception Officer (Group 'B' post) Recruitment Rules, 2025
Indian Police Service (Pay) Second Amendment Rules, 2025
Recruitment Rules of Group B Non Faculty Posts (Demonstrator), Regional Institute of Paramedical & Nursing Sciences, Aizawl, Mizoram, 2023
Statutes of the National Institutes of Technology, Srinagar (Amendment) Statute, 2025
Statutes of the National Institute of Technology, Goa (Amendment) Statute, 2025
Statutes of the National Institutes of Technology, Manipur (Amendment) Statute, 2025
Statutes of the Indian Institute of Engineering Science and Technology, Shibpur (Amendment) Statute, 2025
Statutes of the National Institutes of Technology, Meghalaya (Amendment) Statute, 2025

Central Notification [46]

Central Board of Direct Taxes [Notification No. 40/2025 [IT (twelfth Amendment) Rules, 2025]
Central Board of Direct Taxes [Notification No. 41/2025 [IT (Thirteenth Amendment) Rules, 2025]
Central Board of Direct Taxes [Notification No. 42/2025 [IT (Fourteenth Amendment) Rules, 2025]
Central Board of Direct Taxes [Notification No. 43/2025 [IT (Fifteenth Amendment) Rules, 2025]
Central Board of Direct Taxes [Notification No. 44/2025 [IT (Sixteenth Amendment) Rules, 2025]
Central Board of Direct Taxes [Notification No. 45/2025 [IT (Seventeenth Amendment) Rules, 2025]
Central Board of Direct Taxes [Notification No. 46/2025 [IT (Eighteenth Amendment) Rules, 2025]
Ministry of Coal [Ministry of Coal, the Coal Controller's Organisation, Coal Superintendent (Group 'A' Post), Recruitment Rules, 2025; Noti. No. G.S.R. 224(E)]
Ministry of Commerce and Industry [Static and Mobile Pressure Vessels (Unfired) (Amendment) Rules, 2025; Noti. No. G.S.R. 226(E)]
Ministry of Commerce and Industry [Public Notice No. 2/2025-26 (Amendment in Foreign Trade Policy)]
Ministry of Education [Statutes of the National Institutes of Technology, Srinagar (Amendment) Statute, 2025; F. No. Admn/39/2025-EDP(E)]
Ministry of Education [Statutes of the National Institute of Technology, Goa (Amendment) Statute, 2025; F. No. NITGOA/Admin/Notification/ow/51 dt. 12/02/2025(E)]
Ministry of Education [Statutes of the National Institutes of Technology, Manipur (Amendment) Statute, 2025; F. No. NITM. 1/290/2025(E)]
Ministry of Education [Ordinances for appointment and other terms and conditions of Librarian in Hemvati Nandan Bahuguna Garhwal University; Letter: H.N.B.G.U./Academic/2025/113]
Ministry of Education [HNB Garhwal University Ordinances for Award of The Doctor of Philosophy (Ph. D.) Degree; Letter: H.N.B.G.U./Academic/2025/114]
Ministry of Education [Ordinance for Constitutions, Quorum, Meetings, Powers and Functions of the Examination Committee in Hemvati Nandan Bahuguna Garhwal University; Letter: H.N.B.G.U./Academic./2025/115]
Ministry of Education [Statutes of the National Institutes of Technology, Meghalaya (Amendment) Statute, 2025; Noti. No. NITMGH/ES/Gazette/Amendment/2024-25/2514 Dated 06/02/2025(E)]

Ministry of Environment and Forests [Amendment in Notification No. S.O. 2149(E); Noti. No. S.O. 1640(E)]

Ministry of Environment and Forests [Amendment in Notification No. S.O. 2699(E); Noti. No. S.O. 1674(E)]

Ministry of Environment and Forests [Amendment in Notification No. S.O. 1174(E); Noti. No. S.O. 1721(E)]

Ministry of Environment and Forests [Amendment in Notification No. S.O. 1176(E); Noti. No. S.O. 1722(E)]

Ministry of Finance [IFSCA (KYC Registration Agency) Regulations, 2025; F. No. IFSCA/GN/2025/004]

Ministry of Finance [Amendment in list of psychotropic substances in NDPS Act, 1985; Noti. No. S.O. 1729(E)]

Ministry of Finance [Noti. No. S.O. 1730(E)]

Ministry of Finance [Noti. No. S.O. 1731(E)]

Ministry of Health and Family Welfare [Recruitment Rules of Group B Non Faculty Posts (Demonstrator), Regional Institute of Paramedical & Nursing Sciences, Aizawl, Mizoram, 2023; Noti. No. A.12018/2/2024-Estt/RIPANS/218]

Ministry of Health and Family Welfare [Restriction of the Fixed Dose Combination of Chlorpheniramine Maleate and Phenylephrine Hydrochloride; Noti. No. S.O. 1717(E)]

Ministry of Home Affairs [MHA, Secretariat Security Organisation, Senior Reception Officer (Group 'B' post) Recruitment Rules, 2025; Noti. No. G.S.R. 229(E)]

Ministry of Labour [Enforcement date of ESI Act, 1948 in certain areas; Noti. No. S.O. 1716(E)]

Ministry of Minority Affairs [Enforcement date of Mussalman Wakf (Repeal) Act, 2025; Noti. No. S.O. 1676(E)]

Ministry of Personnel Public Grievances and Pensions [IPS (Fixation of cadre Strength) Second Amendment Regulations, 2025; Noti. No. G.S.R. 230(E)]

Ministry of Personnel Public Grievances and Pensions [IPS (Pay) Second Amendment Rules, 2025; Noti. No. G.S.R. 231(E)]

Ministry of Petroleum and Natural Gas [Noti. No. G.S.R. 228(E)]

Ministry of Power [CERC (Conduct of Business) (First Amendment) Regulations, 2025; F. No. L-1/2064/2022-CERC]

Ministry of Power [Amendment in Notification No. S.O. 481(E); Noti. No. S.O. 1684(E)]

Ministry of Textiles [Fixation of maximum factory price for Jute Bags; Noti. No. S.O. 1683(E)]

Reserve Bank of India [Press Release: 2025-2026/63]

Reserve Bank of India [Press Release: 2025-2026/75]

Reserve Bank of India [Press Release: 2025-2026/96]

Reserve Bank of India [RBI/2025-26/25]

Securities and Exchange Board of India [SEBI/HO/AFD/AFD-POD-3/P/CIR/2025/52]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-PoD-1/P/CIR/2025/54]

Securities and Exchange Board of India [SEBI/HO/IMD/IMD-RAC/P/CIR/2025/54]

Securities and Exchange Board of India [PR No. 21/2025]

Securities and Exchange Board of India [PR No. 22/2025]

Supreme Court of India [AOR Exam 2025 Notification; Noti. No. G.S.R. 222(E)]

State Act [6]

Bombay Primary Education Act, 1947

Assistant Education Inspector, Class III (Assistant Education Inspector Aptitude Test (AEIAT)) Rules, 2025

Haryana Honourable Disposal of Dead Body Act, 2025

Haryana Registration and Regulation of Travel Agents Act, 2025

Haryana Prevention of Public Gambling Act, 2025

Haryana Contractual Employees (Security of Service) Act, 2024

State Rules [13]

Chhattisgarh Goods and Services Tax (Amendment) Rules, 2025

“Chief Electrical Inspector” Recruitment Rules, 2024

House Father/House Mother/Matron Recruitment Rules, 2023

Goa Media Representatives Accreditation Rules, 2025

Goa Building and Other Construction Workers’ Welfare Board (terms and conditions of appointment of the Secretary and the other officers and employees of the Board) Rules, 2025

Jamadar, Class-III, in the Directorate of Prohibition and Excise (Pre-service training and Post-training examination) Rules, 2025

Sub-Inspector, Class-III, in the Directorate of Prohibition and Excise (Pre-service training and Post-training examination) Rules, 2025

Inspector, Class-III, in the Directorate of Prohibition and Excise (Pre-service training and Post-training examination) Rules, 2025

Assistant Education Inspector, Class III (Assistant Education Inspector Aptitude Test (AEIAT)) Rules, 2025

Gujarat Panchayats Financial Accounts and Budget (Amendment) Rules, 2025

Constable, Class-III, in the Directorate of Prohibition and Excise (Pre-service training and Post-training examination) Rules, 2025

Ladakh Administration, Director Health Services in the Ladakh Health and Medical Education Department Recruitment Rules, 2025

Madhya Pradesh Goods and Services Tax (Amendment) Rules, 2023

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scconline_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

